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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 8th Session of 15th Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Mr. Deputy-Speaker, Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the Eighth Session of Fifteenth Lok Sabha and assented to by the President since a report was last made to the House on the 2nd August, 2011 :-

1. The Appropriation (No.3) Bill 2011;
2. The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2011;
3. The Juvenile Justice (Care and Protection of Children) Amendment Bill 2011;
4. The Customs (Amendment and Validation) Bill 2011;
5. The Orissa (Alteration of Name) Bill, 2011.
6. The Constitution (Ninety-Sixth Amendment) Bill, 2011;
7. The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2011; and
8. The National Council for Teacher Education (Amendment) Bill, 2011.

Sir, I also lay on the Table copies, duly authenticated by the Secretary- General, Rajya Sabha, of the following three Bills passed by the Houses of Parliament and assented to by the President:-

1. The Coinage Bill, 2011;
2. The Indian Medical Council (Amendment) Bill, 2011; and
3. The Transplantation of Human Organs (Amendment) Bill, 2011.

(Placed in Library, See No.LT 5293/15/11)
